

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:153
ANSWERED ON:23.02.2010
EXTRADITION OF HEADLEY
Naik Dr. Sanjeev Ganesh,Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has approached the USA Government for the extradition of Headley; and
- (b) if so, the details thereof and the reaction of the USA Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b) : There exists a Mutual Legal Assistance Treaty in criminal matters between India and the U.S.A. Cooperation is extended in terms of the provisions of this Treaty, on a case to case basis.

Indian security/intelligence agencies also have on-going co-operation with their counterparts abroad.